

Name of the Corporate Debtor: Supreme Transport Organisation Private Limited; Date of Commencement of CIRP: 08-09-2023; List of Creditors as on: 12-06-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	316955450	2	187199251	58.68		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	7075644	1	7075644	2.22		0		Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	5	43134849	5	43134849	13.52		0		Annexure 6
7	Operational creditors (Government Dues)	4	74011587	4	74011587	23.20		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	17816231	3	1772259	0.56		0	15267118	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5814225	1	5814225	1.82		0		Annexure 9
Total		18	464807986	16	319007815	100.00		124271989	15267118	